

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 284 of 2013

Dated : 18th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Raj West Power Ltd.

..... Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

Counsel for the Appellant(s):

Mr. M.G. Ramachandran

Ms. Swagatika Sahoo

Ms. Poorva Seigal

Counsel for the Respondent(s):

Mr. R.K. Mehta for R.1

Mr. P.N. Bhandari for R.2,3, 4 & 5

ORDER

It is submitted that the reply has been filed by all the Respondents.

Post the matter for hearing on **13.03.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member
ts/pr**

**(Justice M. Karpaga Vinayagam)
Chairperson**